



SUPREME COURT OF INDIA

**Re: Request of Ms Justice Moushumi Bhattacharya, Judge,
High Court at Calcutta for transfer.**

By a communication dated 12 February 2024, Ms Justice Moushumi Bhattacharya has sought a transfer from the High Court at Calcutta to any other High Court for personal reasons.

The Collegium accedes to the request and resolves to recommend that Ms Justice Moushumi Bhattacharya be transferred, in the interests of the better administration of justice, to the High Court for the State of Telangana.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

(Surya Kant), J

(Aniruddha Bose), J

13 February 2024.